

ITEM NO.14

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2760/2024

ARVIND & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. K. B.upadhyay, Adv.
Ms. Kalpana, Adv.
Mr. Shailesh Tiwari, Adv.
Mr. Pushkar Anand, AOR

For Respondent(s)

Mr. Arup Banerjee, AOR
Ms. Shravya Arora., Adv.
Mr. Raj Kumar Prasad., Adv.
Mr. Priyanshu Raj., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as
Trial Court. Reminder be issued.

Appellant No.3 has expired. Four weeks' time is
granted to Ld. counsel for the appellant to take appropriate
steps regarding the abatement of the instant matter.

List again on 05.02.2025.

SUJATA SINGH
Registrar

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